Affidavit to be Furnished by the candidate along with Nomination Paper Before the Returning Officer.

For election to <u>Bihar Legislative Assembly</u> (Name of the House) From <u>177 - Harnaut</u> Constituency (Name of the Constituency)

I Hari Narayan Singh son of Late Shivdutt Prasad Aged 71 (Seventy One) years, resident of Vill-Mahmadpur, P.O.-Ramghat Bodhi Bigha, P.S.-Nagarnaussa, Dist.-Nalanda, Pin-801305 (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-(Strike out whichever is not applicable)

 I am a candidate set up by Janta Dal (United) (name of the political party)/am contesting as an Independent candidate.

2. Details of PAN and status of filling of Income tax return :-

SL No.	Name	Permanent Account Number (PAN)	The financial year for which the last Income Tax return has been filed	
1.	(a) Self	AMQPS2420J	2015-2016	4,61,934/-
	(b) H.U.F.	AACHH5913D	2015-2016	6,65,970/-
2.	Spouse	NIL	NIL	NIL
3.	Dependent-1	NIL	NIL	NIL
4.	Dependent-2	NIL	NIL	NIL
5.	Dependent-3	NIL	NIL	NIL

3. The following case(s) is/are pending against me in which cognizance has been taken by the court :-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL
(b)	Name of the Court, Case No. And Date of order taking cognizance :	NIL
(c)	Details of Appeal(s)/Application(s) for revision (if any) filed against the above order(s):	NIL

4. Case in which I have been convicted by a court of law (other those referred to in Form 26):-

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	NIL
(c)	Punishment imposed :	NIL

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A. Details of movable assets:

Note :-

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given.
- 2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/Institution and Branch are to be given.
- 3. Value of Bank/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per book in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the Income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment.

SI.	Description	Self	Spouse	Dependent I	-2	-3
(i)	Cash in hand	Rs. 1,45,000/-	Rs. 35,000/-	NIL	NIL.	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.		Total Rs. 6,37,000/-		NIL	NIL
(iii)	Bonds, Debentures/shares and units in companies/Mutual Funds and other and the amount.	Tata Mutual Fund Folio No3400650/25 Rs. 4,99,000/- dt. 27/11/2015& 05/10/2016	NIL	NII	L NII	L NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in any Financial Insurance in Post office or Insurance Company and the amount.	S.B.I Life Rs. 5,00,000/-	NIL	NII	L NII	L NII

(ix)	Gross Total value	Rs. 1,00,28,209/	- Rs. 9,57,000	-		
		Total Rs. 28,64,727/			-	-
		A/c No61314319541 dt. 31/03/2017 Rs. 5,38,527/- Cash in Hand Rs. 55,000/-				
		dt. 30/03/2015 to 30/03/2017 Deposit in Bank S.B. A/c (a) S.B.I. R. Block, Patna				
		dt. 30/03/2015 to 30/03/2017 (a) K. Secter, Patna A/c No628731 Rs. 75,600/-				
		(a) K. Secter, Patna A/c No628730 Rs. 75,600/-				
		dt. 30/03/2015 Rs. 4,50,000/- R.D With Post office				
		(b) K. Secter, Patna A/c No112215				
		A/c No112216 dt. 30/03/2015 Rs. 4,50,000/-				
		M.I.S With Post office (a) K. Secter, Patna				
		dt. 26/07/2013 Rs. 45,000/- (b) Reg. No 141351 dt. 08/03/2013 Rs. 55,000/-	*			
		N.S.C With Post office G.P.O Patna (a) Reg. No 85838 dt. 26/07/2013 Rs. 45,000/-				
		A/c No3560075679 dt. 10/03/2017 Rs. 1,50,000/-				
		(b) Shaya Nagar, Patna	NIL	NIL	NIL	NII
	6	(b) Shaya Nagar, Patna A/c No51005093 dt. 12/12/2015 Rs. 1,50,000/-				
		A/c No51005059 dt. 20/03/2015 Rs. 1,00,000/-				
		5 Years T.D. With Post office (a) Shaya Nagar, Patna				
	of claims/interest.	(a) Gold Ornaments 250 gms. Value Rs. 7,25,000/-			×	
viii)	Any other assets such as value	Indeterminate share in H.U.F.				
vii)	Jewellery, bullion and valuable thing (give details of weight and value)	Gold Ornaments 55 gms. Value Rs. 1,60,000/-	Value Rs. 2,60,000/- Silvar Ornaments 600 gms Value Rs. 25,000/- Total Rs. 2,85,000/-	NIL	NIL	NIL
	Registration No. etc, Year of Purchase and amount)	make 2016 Rs. 18,45,000/- Total Rs. 27,54,000/-	Gold Ornaments 90 gms.			
vi)	Motor Vehicles/ Aircrafts/ Yachts/Ships (details of Make,	(a) Scorpio V.L.X. make 2014 Rs. 9,09,000/- (b) Inova Crista	NIL	NIL	NIL	NIL
	including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
()	Personal loans/advance given to any person or entity	Name of the last o				

B. Details of Immovable assets:

- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
 Each land or building or apartment should be mentioned separately in this format.

SI. No.	Description	Self	Spouse	Dependent-	Dependent -2	Depende -3
(i)	Agricultural Land Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Agricultural land at Mahamadpur, P.ORamghat, P.SNagarnaussa (Nalanda)	NIL	NIL	NIL	NIL

1	Area (Total measurement in acres)	9.15 acre	NIL	NIL	NIL -	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
1	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
- 0	Cost of Land (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL.
	Any Investment on the land by way of development, Construction etc.	NIL Rs. 35,25,000/-	NIL NIL	NIL NIL	NIL NIL	NIL NIL
ii)	Approximate Current market value. Non-Agricultural Land Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property (a) Urban land at Mauza Paharipar Patna Khata No224, Khashra No786 Purchase dt. 01/09/2010 & 27/04/2011 Area 4.5 Katha Rs.10,00,000/-	NIL	NIL	NIL	NIL
-	Area (Total measurement in Sq.ft.)	4.50 Katha	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	No	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Khata No224, Khashra No786 Purchase dt. 01/09/2010 & 27/04/2011	NIL	NIL	NIL	NIL
	Cost of Land (in case of Purchase) at the time of Purchase	Rs. 10,00,000/-	NIL	NIL	NIL	NII
1	Any Investment on the land by way of development, Construction etc.	NIL	NIL	NIL	NIL	NII
t	Approximate Current market value.	Rs. 40,00,000/-	NIL	NIL	NIL	NII
(iii)		Non-Agricultural land at Mahamadpur, P.ORamghat, P.SNagarnaussa (Nalanda)	NIL	NIL	NIL	NII
Ì	Built up Area (Total measurement in Sq.ft.)	Godown Area 10,000 Sq.ft.	NIL	NIL	NIL	NII
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NI
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NI
	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NI
	Any Investment on the property by way of development, Construction etc.	development Rs. 10,00,000/- Year-2008	NIL	NIL	NIL	NI
	Approximate Current market value.	Rs. 18,25,000/-	NIL	NIL	NIL	NI
(iv)	Residential Buildings (Including apartments) Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Residential Building at Muhamadpur, P.ORamghat, P.S Nagarnaussa (Nalanda)	NIL	NIL	NIL	NI
	Area (Total measurement in Sq.ft.)	9,000 Sq.ft.	NIL	NIL	NIL	NI
	Built up Area (Total measurement in Sq.ft.)		NIL	NIL	NIL	NI
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NI
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NI
	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	N

	Any Investment on the land by way of development, Construction etc.	development Rs. 28,00,000/- Year-2013	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 36,00,000/-	NIL	NIL	NIL	NIL
(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market value of (i) to(v) above	Rs. 1,29,50,000/-	NIL	NIL	NIL	NIL

6. I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

SI. No.	Description	Self	Spouse	Dependent -1	Dependent -2	Dependen -3
(i)	Loan or dues to Bank/Financial institution(s) Name of Bank or Fl Amount outstanding Nature of loan	Car Loan From Bihar Vidhan Mandal, Patna dt July 2016 Rs 10,00,000/-	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Car Loan Outstanding dt30/03/2017 Rs 8,50,000/-	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand Total of liabilities	NIL	NIL	NIL	NIL	NIL
(ii)	Government Dues : Dues to department dealing with government Accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL	NIL	· NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of Telephones/Mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
6	Service Tax Dues	NIL -	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other Dues	NIL	NIL	NIL	NIL	NIL
	Grand Total of all Govt. Dues	Rs 8,50,000/-	NIL	NIL	NIL	NIL

7. Details of profession or occupation:

- a. Self M.L.A, Bihar, Patna.
- b. Spouse House wife.

8. My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course.) (Name of the School/College/University and the year in which the course was completed.)

SI. No.	Course Completed	Year	School/College	Board/University
1.	Matriculation 1960		Bapu High School, Chandi (Nalanda)	B.S.S.E.B. Patna
2.	Graduation	1965	Nalanda College, Bihar Sharif (Nalanda)	Magadh University, Bodh Gaya

9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the Cand	lidate	Sri. Hari Narayan Singh	
2.	Full postal address Vill-Mahmadpur, P.ORamghat Bodhi Bigha, F. Nagarnaussa, DistNalanda, Pin-801305			
3.	Number and Nam	e of the constituency and state	177, Harnaut,	Nalanda (Bihar)
Name of the Political party which set up the candidate (otherwise write 'Independent') Janta Dal (United)				al (United)
5.	(a) Number of cases in which conviction order passed (other than those referred to Form 26)		E- 11-11	NIL
		of Pending cases where the taken cognizance.		NIL
6.	PAN of		Year for which last Income Tax Return filed	Total Income shown (2015-2016)
	(a) Candidate	(i) Self	AMQPS2420J	4,61,934/-
	(ii) H.U.F.		AACHH5913D	6,65,970/-
	(b) Spouse	•	NIL	NIL
	(c) Dependents		NIL	NIL

		Description	Self	Spouse	Dependent-1	Dependent-2	Dependent
7	Α.	Moveable Asset. (Total value)	Rs. 1,00,28,209/-	Rs. 9,57,000/-	NIL	NIL	NIL
Ī	B.	Immovable Asset.			1		
		(i) Purchase Price and Development cost of Immovable Property (Total Value)	Rs. 48,00,000/-	NIL	NIL	NIL	NIL
		(ii) Approximate Current Market Price of Asset.(Total Value)	Rs. 1,29,50,000/-	NIL	NIL	NIL	NIL
Ī		Liabilities			1	1	
	A.	Government dues (Total)	NIL	NIL	NIL	NIL	NII
	В.	Loans from Bank, Financial Institutions and other (Total)	Rs. 8,50,000/-	NIL	NIL	NIL	NII

Highest educational qualification :

(Give details of School/University education with full form of the certificate/diploma/degree course.)

(Name of the School/College/University and the year in which the course was completed.)

Graduation in Nalanda College, Bihar Sharif (Nalanda) from Magadh University, Bodh Gaya, in years 1965.

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 15 day of May 2017.

(Hari Narayan Singh) DEPONENT